

Participation in

fertilizer deal (C.A.)

तो यह जो फर्टिलाइजर डील हुआ था उस के ऊपर वर्ल्ड बैंक ने जो शरारतें कीं वह ऐसी शर्तें दी गईं जिससे वह धीरे-धीरे हमारे आर्थिक ढांचे को ही कंप्रेश कर लेना चाहते हैं। क्या वह ऐसा होना सही समझती हैं, यदि सही नहीं समझती हैं तो फिर यह इंडस्ट्रियल पालिसी जो भारत सरकार ने रखी थी उस को दफना क्यों दिया गया है ?

अध्यक्ष महोदय : वह तो उस का जवाब आ गया है।

Shri S. M. Banerjee: You should not defend the Prime Minister like this.

Mr. Speaker: Order, order. What does he mean by this? The answer has come; I am not bound to have it repeated.

Shri S. M. Banerjee: It is a shameless thing. सवाल पूछने से क्या फायदा है ?

श्री बागड़ी : सवाल पूछने का क्या फायदा है जवाब तो दिया जाता नहीं है।

श्री स० मो० बनर्जी : कल से मत पूछो। जो भी मिनिस्टर जवाब दे दें बस उसी को हां, हां कह कर मान लो।

Shri Hem Barua (Gauhati): Since the thinking in the world bank is traditionally governed and conditioned by political opinion for and against India in the United States, may I know whether government are in a position to tell us if this new thinking in the World Bank only reflects stiffening of attitude in the United States and in the World Bank also in the matter of giving economic aid to this country?

Shri Alagesan: We have to judge it only as far as it relates to the fertilizer production programme. The World Bank is equally concerned that our dependence on food imports should end and we should grow the food necessary for us within the country. This needs a large amount of fertiliser production in the country.

For this they have made only a suggestion that we may think, even in the case of government collaborating with foreign collaborators, of government being in a minority position; we were unable to accept that and we have said so.

Shri Hem Barua: May I submit that no reply has come to my question. As a matter of fact the Prime Minister ought to have replied to my question.

Mr. Spaker: I cannot force any Minister to answer.

12.32 hrs.

RELEASE OF MEMBER

(SHRI P. KUNHAN):

Mr. Speaker: I have to inform the House that I have received the following telegram, dated the 18th April, 1966, from the Superintendent, Central Jail, Cannanore:

"Shri P. Kunhan, Member, Lok Sabha, detained under the Defence of India Rules, was released from jail on the 17th night."

12.32-1/4 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE GANGA BRAHMAPUTRA WATER TRANSPORT BOARD

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): I beg to lay on the Table a copy of the Annual Report of the Ganga Brahmaputra Water Transport Board for the year 1965. [Placed in Library. See No. LT-6069/66].

NOTIFICATION UNDER NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION ACT

The Minister of Food, Agriculture, Community Development and Co-ope-